

Notifications and Orders

(27) Extension of Conversion Rules - No. 4045-UTFf (2) - 98/14875. - In exercise of the powers conferred under Rule 5 of the "Chandigarh Conversion of Residential Leasehold Land Tenure into Freehold Land Tenure, Rules, 1996", the Administrator, Union Territory, Chandigarh, is pleased to order that the rate of Rs. 1,710/- per square meter as fixed earlier, vide this Administration Notification No. 4045 - UTFI(3)-97/II073, dated 5th August, 1997, shall remain in force till 31st December, 1999. [See *Chandigarh Administration Gazette (Extra) dated 16-11-1998 at Page 1697*]